

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 3300/2016

THE STATE OF UTTARAKHAND HOME DEPARTMENT SECRETARY Petitioner(s)

VERSUS

BHAGWAN DAS

Respondent(s)

Date : 22-09-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajiv Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Fresh steps for the service of notice by usual mode to the sole respondent shall be taken by the learned counsel for the petitioner within a period of two weeks.

List again on 17.11.2017.

SANJAY PARIHAR
Registrar

MG